

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 60/GT/2024**

- Subject : Petition seeking Revision of Tariff of Koteshwar Hydro Electric Project (KHEP) (4x100MW) for the period 1.4.2019 to 31.3.2024 on account of interim truing up limited to meet the liabilities as per the arbitration award dated 17.12.2010 read with the orders of Hon'ble Delhi High Court dated 13.12.2019, 12.7.2023, 28.7.2023 paid by THDCIL on 27.1.2020 and 31.8.2023, in terms of Regulations 13(3) and 76 & 77 of the Tariff Regulations, 2019.
- Date of Hearing : **18.3.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member
- Petitioner : THDC India Limited
- Respondents : PSPCL and 13 Others
- Parties Present : Ms. Anushree Bardhan, Advocate, THDC  
Ms. Shirsa Saraswati, Advocate, THDC  
Shri Mohit K Mudgal, Advocate, BSES Discoms  
Shri Sachin Dubey, Advocate, BSES Discoms  
Ms. Jaya, BYPL

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner submitted that the present petition has been filed for revision of tariff of Koteshwar Hydroelectric Project for the period 2019-24 in order to meet the liabilities as per the arbitration award dated 17.12.2010 read with the orders of Hon'ble Delhi High Court, paid by the Petitioner

2. The learned counsel for the Respondent BSES Discoms sought time to file their replies.
3. The Commission, after hearing the parties, directed as under:
  - (a) Admit and issue notice to Respondents;
  - (b) The Respondents to file their replies on or before **13.5.2024**, after serving a copy to the Petitioner, who may, file its rejoinder, if any, till **23.5.2024**.
4. The Petition will be listed for hearing on **20.6.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

